

WP(C) No. 140 of 2014

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None present for the petitioner.

Shri ND Chullai, Senior GA, present for the State  
respondents No. 1 to 7.

Learned counsel for respondents No. 1 to 7 prays  
for and is allowed further three weeks' time to file counter  
affidavit.

List after three weeks. Meanwhile, respondents No.  
8 to 11 are also allowed to file their counter affidavits.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

WA No. 25 of 2014  
IN WP(C)No. 208 of 2013

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None of the counsel present for any of the parties,  
probably due to the Bandh call given by certain sections  
of the public.

List for hearing after four weeks.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

WA No. 27 of 2013  
IN WP(C)No. 307 of 2013

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri SC Shyam, Senior Advocate, present for the  
appellants.

None present for the respondent.

List after three weeks for hearing.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

WA No. 29 of 2014  
IN WP(C)No. 330 of 2012

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of learned counsel for the  
appellant. List on 25.06.2014 for hearing.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

WA No. 31 of 2011

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of counsel for the  
appellant. List for hearing after two weeks.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

WA No. 41 of 2011  
IN WP(C)No. 352 of 2010

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None present for the appellant.

Shri ND Chullai, Senior GA, present for the State  
respondents.

List this writ appeal for hearing after one week.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

WA No. 42 of 2011

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None present for the appellant.

Shri ND Chullai, Senior GA, present for the State  
respondents.

List this appeal on 18.06.2014 for admission  
/orders.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

WA No. 48 of 2011  
IN WP(C)No. 120 of 2011

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None present for the appellants.

Shri ND Chullai, Senior GA, present for the State  
respondents.

List this writ appeal for hearing after one week.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

WA No. 51 of 2013  
IN WP(C)No. 17 of 2013

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri SC Shyam, Senior Advocate, present for the  
appellants.

None present for the respondent.

List after three weeks for hearing.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

WA No. 55 of 2010

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri SC Shyam, Senior Advocate, present for the  
appellant.

None present for the respondent.

List this appeal on 18.06.2014 for hearing.  
Meanwhile, the appellant is directed to provide amended  
copy of the cause title.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

WA No. \_\_\_\_\_ of 2014  
IN WP(C)No. 85 of 2014

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List before another Bench of which one of us  
(Hon'ble PC Pant, CJ) is not the member.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

WP(C)No. 16 of 2013

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None present for the petitioner.

Shri KP Bhattacharjee, Advocate, present for State  
respondents.

List after two weeks for hearing.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

WP(C)No. 112 of 2013

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri SC Shyam, Senior Advocate, present for the  
petitioners.

None present for the respondent.

List after two weeks for hearing.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

WP(C) No. 125 of 2011

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Shri N Mozika, counsel  
for the respondents. List for hearing after two weeks.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

WP(C)No. 126 of 2013

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None present for the petitioner.

Shri R Deb Nath, CGC, present for respondents No.  
1 and 2.

Shri KP Bhattacharjee, Advocate, present for  
respondents No. 3 and 4.

List after two weeks for hearing.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

WA No. 12 of 2014  
IN WP(C)No. 284 of 2012

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None present for the appellant.

Shri SC Shyam, Senior Advocate, present for the  
respondents.

List on 25.06.2014 for hearing.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

Crl. Appeal No. 3 of 2010

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Mrs B Dutta, counsel  
for the appellant. List for hearing on 02.07.2014.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

Crl Appeal No. 3 of 2014

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

None present for the appellant.

Shri ND Chullai, Senior GA, present for the State respondents.

This appeal moved on behalf of convict Rajesh Rabha is received through Superintendent of District Jail, Shillong. The appellant Rajesh Rabha (in Jail) has preferred the appeal against judgment and order dated 01.05.2014 passed by the Sessions Judge, Shillong in Sessions Case No. 16 of 2011, whereby, the accused/appellant has been convicted under Section 302 of IPC, and sentenced vide order dated 06.05.2014 to imprisonment for life and directed to pay fine of Rs. 10,000/-.

Admit the appeal.

Summon the lower Court record.

List after lower Court record is received. Shri B Bhattacharjee, Advocate is appointed Amicus Curiae to assist the Court on behalf of the appellant, who shall be paid fee on the Government expenses.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

MC No. 10 of 2014  
IN WA No. 6 of 2014

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Misc. Case along with WA No. 6 of 2014.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

MC No. 11 of 2014  
IN WA No. 6 of 2014

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Shri R Deb Nath, CGC, present for the applicants.

None present for the respondent.

List this Misc. Case on 18.06.2014 for orders.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

MC No. 25 of 2013  
IN WP(C)No. 16 of 2013

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Misc. Case along with WP(C)No. 16 of  
2013.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

MC No. 44 of 2014  
IN WA No. \_\_\_\_\_ of 2014

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List before another Bench of which one of us  
(Hon'ble PC Pant, CJ) is not the member.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

MC No. 119 of 2014  
IN WP(C) No. 140 of 2014

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Misc. Case along with WP(C)No. 140 of  
2014.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

MC No. 122 of 2013  
IN WA No. 11 of 2013

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Misc. Case along with WA No. 11 of 2013.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

MC No. 283 of 2011  
IN WA No. 31 of 2011

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Misc. Case along with WA No. 31 of 2011.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

MC No. 328 of 2011  
IN WA No. 42 of 2011

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Misc. Case along with WA No. 42 of 2011.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

MC No. 354 of 2011  
IN WA No. 48 of 2011

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this Misc. Case along with WA No. 48 of 2011.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

WA No. 6 of 2014  
IN WP(C) No. 440 of 2010

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

List this writ appeal on 18.06.2014.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

WA No. 8 of 2011

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Shri W Sangma,  
counsel for the appellants. List for hearing on  
16.06.2014.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14

WA No. 11 of 2013  
WP(C)No. 230 of 2011

11.06.2014

HON'BLE THE CHIEF JUSTICE  
and HON'BLE MR JUSTICE T. NANDAKUMAR SINGH

Adjourned at the request of Shri N Mozika, learned  
counsel for the respondent. List after three weeks for  
hearing.

JUDGE  
(Hon'ble Mr Justice TNK Singh)

CHIEF JUSTICE

dev  
11.06.14